

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 332 OF 2016 &
IA NO. 706 OF 2016**

Dated: 02nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Nuclear Power Corporation of India Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Mukesh Kumar
Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. Sanjay Sen, Sr. Adv.
Mr. Deep Rao for R.2

Mr. Harshit Gupta. Rep. for R.2

ORDER

Issue notice to the un-served Respondents returnable on 22.02.2017.
Dasti, in addition, is permitted.

List the matter on **22.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**